## CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

### Civil Contempt Petition No.200/00011/2018

(in O.A. No.686/2017)

Jabalpur, this Friday, the 09th day of August, 2019

# HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Wazool Ahmed Aged about 56 years, S/o Shri Mohammed Quasim Painter, Working in SSE/PV/P Northern Central Railway Gwalior R/o House No.C/201 Gali No.2 Jahangiri New Delhi 110011 -Petitioner

(By Advocate-NONE)

#### Versus

Shri Vineet Singh S/o Not known age not known upper Divisional Rail Manager Northern Central Railways Jhansi Division Jhansi (U.P.) 284001

- Respondent

(By Advocate-Shri Sapan Usrethe)

#### ORDER(Oral)

#### By Navin Tandon, AM:-

None for the petitioner.

2. Learned counsel for the respondent/contemnor submits that the order of this Tribunal dated 02.11.2017 passed in Original Application No. 200/00686/2017 has been complied with vide Annexure R-1.

- 3. The answering respondent submits that there is no willful and deliberate intention of the respondent as he has high regard of the Hon'ble Court and obeyed the order passed by the Hon'ble Court and if there is any omission on the part of respondent he is tendering his unconditional apology.
- **4.** Learned counsel for the respondent/contemnor submits that the applicant has subsequently filed fresh Original Application No. 383/2019 in this Tribunal.
- **5.** Accordingly, the Contempt Petition is closed. Notices issued to the respondent are hereby discharged.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

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